

1	2	3	4	5
195.	Vasco-Da-Gama	Goa	Vascodagama	D Military
196.	Gandhi Dham	Gujarat	Gandhidham	D Non Military
197.	Surat	Gujarat	Surat	D Non Military
198.	Rajkot	Gujarat	Rajkot	D Non Military
199.	Pondicherry	Pondicherry	Pondicherry	D Non Military

Divulging of secret information on social networking sites

818. SHRI PARIMAL NATHWANI :

Will the Minister of DEFENCE be pleased to state:

(a) whether certain naval officers were found divulging information regarding location of warships and other confidential data on social networking website;

(b) if so, the details thereof;

(c) the action taken against these officers and the measures taken to prevent such incidents in future; and

(d) whether there is proposal to impose blanket ban on use of Facebook, Orkut and Twitter by Defence forces?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (d) Yes, Sir. Cases of unauthorized sharing of information by naval personnel on social networking sites have come to light. These are under investigation by naval authorities. Indian Navy has issued exhaustive policy guidelines on this subject.

Audit of defence land by DGDE

819. SHRI RAM KRIPAL YADAV :

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Directorate General of Defence Estates (DGDE) has been asked to carry out audit of defence lands when DGDE's own track record in maintenance of land records is very poor;

(b) why audit of defence lands was discontinued in 1999 and whether any enquiry has been made into this;

(c) how can a department which itself is involved in scams be asked for audit; and

(d) whether DGDE had fixed target of seven Defence Estates Offices to audit by 31 March, 2011 but till date not a single audit has been carried out?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (c) Ministry of Defence *vide* letter dated 8.12.1992 had issued guidelines for conducting a preliminary land audit by DGDE at a few selected Cantonments and defence land outside the Cantonments as a limited exercise. Again in 2009, Controller General of Defence Accounts (CGDA) was directed to carry out a special performance audit study of the land acquisition cases for the three Services being dealt by DGDE. Land audit has since been resumed and is being conducted by Directorate General of Defence Estates (DGDE).

(d) DGDE have already completed land audit of seven defence offices/Circles viz., Chennai, Cochin, Goa, Jodhpur, Meerut, Mumbai & Vishakhapatnam as per the target given for financial year 2011-12.

Multiplicity of agencies to tackle terrorist activities

†820. SHRI RAVI SHANKAR PRASAD :

SHRI RAMCHANDRA PRASAD SINGH :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has constituted several agencies over the last few years to tackle the terrorist activities prevalent in the country;

(b) if so, the names of the new agencies constituted during the last five years, which have been assigned the matters related to terrorist activities;

(c) whether some agencies were also engaged prior to the last five years in the matters related to the crisis of internal security in the country; and

(d) if so, the names of such agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (d) In order to deal with the multifarious aspects of the terrorist threat, the Central government has, inter-alia, strengthened existing Central Intelligence and Investigation Agencies by creating focused/embedded groups such as Multi Agency Centre (MAC), Joint Task Force on Intelligence (JTFI) and Inter State Intelligence Support Teams.

Post Mumbai terror attack of 26.11.2008, National investigation Agency was created as a Central Investigation Agency under the NIA Act 2008. This agency was designed to investigate terrorist cases which affect the sovereignty, security and integrity of India, security of State and friendly relations with foreign States.

Further, National Intelligence Grid (NATGRID) was set up as an attached office of MHA which will link various databases between user (Intelligence and Investigative agencies) and provider agencies. This will enhance our counter terrorism capabilities.

† Original notice of the question was received in Hindi.